From Manipur 13 Pakistani mhltrants were deported during the years 1964 and 1965 (till June).

(b) A proposal to create such a belt along the Assam-East Pakistan border i_s under consideration.]

LOTTERIES IN STATES

- 300. SHRI D. THENGARI: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that recently the Union Government requested some State Governments to withdraw their permission to the running c-f various lotteries; and
- Ob) if so, what is the reaction of States thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) Yes, Sir.

(b) The Governments of Punjab and Madras have promised to consi der the suggestion when the existing permission to lotteries expires. West Bengal, State Governments of Orissa and Andhra Pradesh while ac cepting the policy of the Central Gov ernment that raffles should not be generally encouraged, have pleaded for exceptions to be made in favour of organisations serving charitable, and humanitarian causes, especially when the State Governments are satisfied that their management is in competent hands.

DEATHS OF SUSPECTS IN POLICE CUSTODY

- 301. SHRI M. P. BHARGAVA: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that several suspects have recently died in police custody in Delhi while they were being held there for interrogation;
- (b) if so, the number of policemen who have been suspended or charge-sheeted for maltreatment of suspects

and for causing them fatal injuries; and

(c) what step_s ar_e being taken to prevent such incidents in future?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir. During the current year, only one person died while in Police custody.

- (b) One Sub-Inspector and one Head Constable of Delhi Police have been suspended. A case under sections 304/330/331/342 I.P.C. has been registered against them and is under investigation.
- (c) Supervision of investigations of cases by senior officers has been intensified. Superior officers also pay frequent surprise visits to police stations by day and night and make a special point of examining accused persons in police custody and suspects under interrogation to ensure that coercive methods were not used. Complaints of alleged maltreatment of accused persons and suspects by the Police are thoroughly enquired into by the Vigilance Branch of the Delhi Police.

SHORTAGE OF KEROSENE AND DIESEL OIL

f Shri M. N. GOVINDAN NAIR; Shri P. K. KUMARAN: Shrt ARJUN ARORA: Shri J. H. JOSHI:

I SHRI G. K. KAPOOR: 302.^ SHRIMATI DEVAKI GOPI-

| DAS; j Shri R. S. KHANDEKAR:] Shri RAM SAHAI; J Shri P. ABRAHAM; | Shri JAGAT NARAIN; LShri RAM SINGH:

Will the Minister of Petroleum" AND Chemicals be pleased to state:

(a) whether it is a fact that there has been a shortage of kerosene and

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diesel oil in many parts of the country for quite some time now;

- (b) if so, what are the reasons therefor; and
- (c) what steps Government have taken to meet the shortage?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI HUMAYUN KABIR): (a) to (c) The hon'ble members' attention is drawn to the statement made by me on 16th August, 1865.

SCHEME FOR STANDARDISATION OF TEXT BOOKS

- 303. SHRI S. C. DEB: Will the Minister of EDUCATION be pleased to state:
- (a) whether Government have formulated a scheme for the standardisation of school text books for the whole of the country; and
- (b) if so, on what basis the standardisation work is to be taken up and how the scheme is going to be worked out?

THE EDUCATION MINISTER (SHRI M. C. CHAGLA): (a) and (b) No scheme has been formulated by the Central Government for the standardisation of school textbooks for the whole of the country. The National Council of Educational Research and Training is, however, preparing model text-books with the help of experts which -could be adopted or adapted by State Governments for use in their schools.

to Questions N.D.M.C. AS AN ELECTED BODY

- SITARAM 304. Shri Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have received any memorandum in the second week of May, 1965 in connection with the demand for making the New Delhi Municipal Committee an elected body; and
- (b) if so, what action has been taken on the memorandum?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI L. N. MISHRA): (a) No, Sir

(b) Does not arise.

CENTRAL GRANT TO U.P. FOR SCIENCE **TEACHERS**

- SITARAM JAIPURIA: 305. Shri Will the Minister of EDUCATION pleased to state;
- (a) whether it is a fact that Central Government have decided to give cent per cent grant for training science teachers in U.P.; and
- (b) if so, what are the details of the scheme?

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) Yes, Central Government has given cent per cent grant (subject to the ceiling fixed) for training of science teachers in UP*, under a Crash programme for "Improvement of Secondary Education"

(b) The details are as under:-

Programme		Amount Advanced during	
		1965-66	
	Rs.	Rs.	
(i) Nine months of training for science graduate teachers .	76,0	00)	
(ii) Ten Weeks refresher courses for science teachers	, 76,00 40,00	2,47,500	
(iii) Science Education Unit	43,0	00 46,500	
Total .	. 1,59,0	00 2,94,000	